

N THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tr. M.C. ARUN L.L.B.,

Judicial Magistrate, Vadipatti

Dated this the 2nd day of September 2020

Cr.No.1565/2020

Cr.M.P.No.1432/2020

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A1)Senthilvel (Aged 24/2020) S/o. Raja	....	Petitioner/Accused
A2)Sathishkumar S/O (Aged 20/2020) Periyasamy	....	Petitioner/Accused
	/Vs/	
State through the Inspector of Police, Samayanallur PS.Cr.No.1565/2020 U/s.294(b),306,447,506(1) IPC	....	Respondent/Complainant

**Accused Remanded on 28.08.2020**

This Bail petition U/s.437 Cr.P.C filed by Tr.K.K Krishnan Advocate for the Petitioner/Accused and of A.P.P. for the State side, this court passed the following.

**ORDER**

Heard.Since offence is triable by Hon'ble Sessions court, Hence this bail petition is Dismissed.

Pronounced by me in open court this the 02nd day of September 2020.

/Sd./M.C. Arun

Judicial Magistrate, (I/C)  
Vadipatti.